

Area	2010-11	2011-12	2012-13	2013-14	2014-15	Grand Total
Madhya Pradesh	11.3	5.75	4.79	0.53	0	22.37
Andhra Pradesh	29.07	34.67	0.03	80.59	189.96	334.32
Arunachal Pradesh	0.34	0	0	5.53	0.82	6.69
Bihar	5.25	7.03	0.29	0.42	0	12.99
Himachal Pradesh	15.4	0	0	0	0	15.4
Maharashtra	1.35	0.08	0	0	0	1.43
Manipur	1.3	0	0	0.24	0	1.54
Mizoram	13.4	3.97	0	12.19	21.6	51.16
Nagaland	0.21	0.17	0.13	0.15	0	0.66
Tamil Nadu	7.4	20.29	17.24	14.49	21.3	80.72
Tripura	7.76	0	0	42.52	22.01	72.29
Uttar Pradesh	4.24	0	0	5.52	0	9.76
<b>TOTAL</b>	<b>906.54</b>	<b>161.54</b>	<b>64.91</b>	<b>477.88</b>	<b>849.46</b>	<b>2460.33</b>

**(D) PSC Regime (Figures in US Million \$) Investment in CBM Block upto 31.03.2014**

State	Figures in US Million \$
Rajasthan	10.89
West Bengal	561.73
Jharkhand	190.99
Madhya Pradesh	397.24
Chhattisgarh	6.09
<b>GRAND TOTAL</b>	<b>1166.94</b>

**Fall in global crude oil prices**

2845. SHRI AHMED PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- by how much have global crude oil prices fallen since May, 2014;
- what has been the drop in prices of petrol and diesel in the same period; and
- what are the reasons for Government, after removing subsidies, to not bring down the prices in proportion to the price of international crude?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The average monthly prices of Indian basket crude oil and Retail Selling Price (RSP) of Petrol and Diesel, at Delhi, in May, 2014 and December, 2015 (upto 17.12.2015) is given below:

Month	Indian Basket Crude oil (\$/bbl)	Petrol (₹/Litre)	Diesel (₹/Litre)
May, 2014	106.85	71.41*	55.49
December, 2015 (up to 17.12.2015)	37.19	59.98*	46.09*
Decrease	69.66	11.43	9.40

*Note:* The Indian basket of Crude Oil (for 2015-16) represents a derived basket comprising of Sour grade (Oman and Dubai average) and Sweet grade (Brent Dated) of Crude oil processed in Indian refineries in the ratio of 72.28:27.72 during 2014-15.

\* as per IOCL.

(c) Prices of Petrol and Diesel have been made market determined by the Government effective 26th June, 2010 and 19th October, 2014 respectively. Since then their prices are being decided by the Public Sector Oil Marketing Companies (OMCs) in line with the changes in the international market prices and other market conditions. At present, OMCs are applying Trade Parity Pricing methodology to compute RSP of Petrol and Diesel. Other cost elements in the RSP of Petrol and Diesel *viz* Excise Duty, BS IV premium, marketing cost and margins etc. are specific costs which do not increase/decrease with the volatility in international prices of Petrol and Diesel. Twenty two State Governments also have increased VAT on Petrol and Diesel since last year.

#### **Change in constitution of ROs without prior permission of OMCs**

2846. SHRI MD. NADIMUL HAQUE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there have been cases of change in constitution of Retail Outlets (ROs) by the dealers without the prior permission of the Oil Marketing Companies (OMCs);

(b) if so, the details thereof;

(c) the details of steps taken by the OMCs against its dealers in this regard;

(d) the State-wise details of cases pending for action with OMCs for last five years on the aforesaid subject; and